

(d) if not, the reasons therefor?

**THE MINISTER OF INDUSTRY (SHRI AJIT SINGH):** (a) An agreement for setting up a Central Tool Room and Training Centre at Bhubaneswar has been signed between Govt. of India and Govt. of Denmark. A part of it is to be financed by Govt. of Denmark.

(b) The Govt. of Denmark has agreed to provide an amount of approx. DK 38 million for the tool room project. Action is being taken to obtain clearance from various Departments on the project document.

(c) and (d). Yes, Sir. The Government has agreed to set up a full fledged Centre.

#### **Crash of Westland Helicopter**

37. **SHRI KAMAL NATH:** Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a Westland helicopter belonging to the Oil and Natural Gas Commission and owned by Pawan Hans Limited crashed soon after take off at Juhu helibase in north-west Bombay on 11 December, 1989;

(b) if so, the total number of persons injured;

(c) whether an enquiry was ordered into the mishap and if so, outcome of the same;

(d) the total number of Westland helicopters with Pawan Hans Limited involved in crashes and engine failure in the past; and

(e) the action contemplated to avoid such recurrences?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) Yes, Sir.

(b) Five passengers had received minor injuries.

(c) Yes, Sir. The incident is under investigation.

(d) There have been two notifiable accidents to Westland helicopters of Pawan Hans Limited and 95 cases of premature engine removals due to various defects.

(e) follow up action is taken on the findings and recommendations made in the investigation reports of the accidents. The Government have recently appointed a Joint Expert Committee to study the operational problems of Westland helicopters with a view to identifying suitable remedial measures.

#### **Procurement of Aircraft for Indian Airlines/Air India**

38. **SHRI MADHAVRAO SCINDIA:** Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the aircraft procured for the Indian Airlines and the Air India during 1988 and 1989 to replace the outdated ones;

(b) how many more aircraft are proposed to be procured for the purpose, indicating the class and category thereof; and the steps taken or being taken in that direction; and

(c) the details of the aircraft already grounded and lying with Indian Airlines and Air India and those proposed to be grounded on receipt of the replacement aircraft?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) and (b). During the years 1988 and 1989, no aircrafts were procured by either Indian Airlines or Air India to replace outdated aircraft.

For augmentation of its fleet, Indian Airlines placed orders with M/s Airbus Industries in March, 1986 for acquisition of 19 Airbus A-320 aircraft and in July, 1989, for 12 Airbus A-320 Aircrafts. Of these 31 Airbus A 320 Aircraft, 11 have already been delivered and the remaining will be delivered as follows:—

—8 by March, 1990

—6 by 1990-91

—6 by 1991-91

Air India has to augment its fleet, acquired 2 B-747-300 Combi aircraft during 1988-89 and has signed a purchase agreement for acquiring two Airbus A 310-300 Aircraft for delivery in August, 1990. Air India is also planning to procure 4 B-747-400 Combi aircraft during October-November, 1992 and October-November, 1993.

(c) None of the aircraft in Air India and Indian Airlines fleets has been grounded awaiting replacement.

#### **Introduction of more Trains between Madras Central and Arakkonam**

39. SHRI R. JEEVARATHINAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are considering running of more EMU and fast passenger trains between Madras Central and Arakkonam Junction;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

(c) Constraints of resources.

#### **Broad Gauge Rail Link between Jaipur and Khetri**

40. CH. JAGDEEP DHANKHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any time bound programme to bring Jaipur and Khetri (distt. Jhunjhnu) on broad-gauge line; and

(b) if so, the present stage of implementation of the scheme?

THE MINISTER OF RAILWAYS (SHRI GEORGE FARNANDES) : (a) and (b). The Planning Commission had desired that a Final Location Survey may be taken up for gauge conversion of Sawai Madhopur-Jaipur-Phulera-Jodhpur and Merta Road-Lalgah as a first phase for linking Jaisalmer and Barmer by broad gauge. The survey is in progress.

There is, however, no proposal at present to bring Khetri on broad gauge.

#### **Night Landing Facilities at Raipur Aerodrome**

41. SHRI ARVIND NETAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government are taking some concrete measures for creating night landing facilities at Raipur Aerodrome; and

(b) if so, the time by which it is likely to be done?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) The installation of Night Landing